

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 30.05.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 699 of 2018	RMS Employees Welfare Trust Vs. Anil Goel	CS Sanyam Goel	Akshay Goel

**10:40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.123 of 2019	Shashi Mohan Garg. Vs. International Asset Reconstruction Company Pvt Ltd & Anr.	Ankur Goel	Mithun Shashank
2.	Comp. App. (AT) (Ins) No. 250-251 of 2019	Maruti Ferrous Pvt Ltd. Vs. Sunil Ispat & Power Ltd & Ors.	Rajesh kumar Tola	Kunal Tandon-R3 Gaurav Mehram

**For Orders**

3.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	Shanthanu Singh-R1
4.	Comp. App. (AT) (Ins) No. 84 of 2019	Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
5.	Comp. App. (AT) (Ins) No. 249 of 2019 & I.A. No. 1380 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr.	Ankita Sinha	Ankur Mittal Pulkit Deora Arunima Bhattacharjee
6.	Comp. App. (AT) (Ins) No. 455 of 2019	Gurjeet Singh Johar Vs. Naveen Kumar Gupta Interim Resolution professional for C & C Construction Ltd & Anr.	Ankita Sinha	Pulkit Deora-IRP Arunima Bhattacharjee Ankur Mittal-SBI
7.	Comp. App. (AT) (Ins) No. 484 of 2019	KCP Shivraman Vs. Karur Vysya Bank Ltd. & Anr.	Rhea Luthra	T.N. Durga Prasad-R1
8.	Comp. App. (AT) (Ins) No. 572 of 2019	Rajan Gupta. Vs. Ashok Kumar Sharma & Anr.	Anjali Jain	Sagar Aggarwal

**For Admission (Fresh Cases)**

9.	Comp. App. (AT) (Ins) No. 588 of 2019	Narayan Maheshwari. Vs. Kavitha Surana & Anr.	Puneet Singh Bindra	
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10.	Comp. App. (AT) (Ins) No. 589 of 2019	Palash Goswami. Vs. Alloys & Metals (India) & Anr.	Ganesh Chand Sharma	
11.	Comp. App. (AT) (Ins) No. 590 of 2019	Manish Jain. Vs. Dreamland Realtors Pvt Ltd & Anr.	Sanjeev Sagar	
12.	Comp. App. (AT) (Ins) No. 591 of 2019	Manish Jain. Vs. P.K Sales Company Pvt Ltd & Anr.	Sanjeev Sagar	
13.	Comp. App. (AT) (Ins) No. 592 of 2019	Commune Properties India Pvt Ltd & Ors. Vs. Ramanathan Bhuvaneshwari & Ors.	R.V. Yogesh	
14.	Comp. App. (AT) (Ins) No. 593 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt Ltd & Anr.	Abhishek Anand	
15.	Comp. App. (AT) (Ins) No. 594 of 2019	Venkateshwara Capital Management Ltd. Vs. Religare Finvest Ltd.	Shreyans Singhvi	
16.	Comp. App. (AT) (Ins) No. 595 of 2019	Union of India. Vs. Karur K.C.P Packkagings Ltd.	Sujoy Chatterjee	
17.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt Ltd.	Aishwarya Choudhary	
18.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors.	Aakarshan Sahay	
19.	Comp. App. (AT) (Ins) No. 601 of 2019	Shweta Vishwanath Shirke & Ors. Vs. The Committee of Creditors & Anr.	Sankalp Sharma	

**For Admission (After Notice)**

20.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Mohak Sharma
21.	Comp. App. (AT) (Ins) No. 81 of 2019	Good Luck Traders Vs. Valley Iron & Steel Co. Ltd. & Anr.	Anshuj Dhigra	Saral Sharma
22.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battrry India Pvt Ltd	Narendra Pd. Yadav	Bhavna Duhoon (R1)
23.	Comp. App. (AT) (Ins) No. 260 of 2019	JDA Consultancy Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Goutham Shivshankar	Bharat Sood Mayank Pandey- R3
24.	Comp. App. (AT) (Ins) No. 514 of 2019	Anandcine Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Anr.	Mithun Verghis	Anne Mathew
25.	Comp. App. (AT) (Ins) No. 274 of 2019	Regent Lighting Asia Pvt. Ltd. Vs. Barbarika India Pvt. Ltd.	Divjyot Singh	

26.	Comp. App. (AT) (Ins) No. 284 of 2019	Power Grid Corporation of India Vs. Deepak Cables (India) Ltd. <b>With</b>	Amitesh Chandra Mishra	Aditya Verma Ashwini Kumar Singh-RP
27.	Comp. App. (AT) (Ins) No. 297 of 2019	Powergrid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd. <b>With</b>	Joshua J. Samuel	Aditya Verma Ashwini Kumar Singh-RP
28.	Comp. App. (AT) (Ins) No. 310 of 2019	Power Grid Corporation of India Ltd. Vs. Deepak Cables (India) Ltd. <b>With</b>	Joshua H. Samuel	Shrey Patnaik Ashwini Kumar Singh-RP
29.	Comp. App. (AT) (Ins) No. 348 of 2019	Powergrid Corporation of India Ltd Vs. Deepak Cables (India) Ltd.	J. Hudson Samuel	Aditya Verma Ashwini Kumar Singh-RP
30.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP of SPS Steel Rolling Mills Ltd <b>With</b>	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
31.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP for SPS Steel Rolling Mills Ltd. <b>With</b>	Gaurav Gupta	Anup Kumar-R2 Misha-RP
32.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
33.	Comp. App. (AT) (Ins) No. 408 of 2019	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Nidhi Mohan Prashar	Sandeep S. Ladda
34.	Comp. App. (AT) (Ins) No. 459 - 460 of 2019	Bank of India Vs. Paramshakti Steels Ltd. & Anr.	Ashish Rana	Simran Jeet-R2
35.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors.	Anannya Ghosh	
36.	Comp. App. (AT) (Ins) No. 462 of 2019	Swasti Bhowmick. Vs. Rediff.com India Ltd.	Shubhabrata Chakraborti	
37.	Comp. App. (AT) (Ins) No. 472 of 2019	Technochem Distributers Vs. Sura Leathers Pvt. Ltd.	Dheeraj Nair	

**Note: - The Court will rise at 12:30 PM**

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**By Order**  
-sd/-

**Registrar**